

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 29-07-2025 To 29-07-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	AO-COM	29/2025	M/s Easten Scaffoldings And Engineering Private Limited Mobile:9330339899	KUSHAGRA SHAH	27-08-2025	TAMPER ON THE TITLE PAGE OF ORIGINAL CERTIFIED COPY
2	CO	2777/2025	SNEHASHIS CHAKRABORTY Mobile:9836181326 Email:SARBANANDA.SANYAL@GMAIL.COM	SARBANANDA SANYAL	28-08-2025	WRONG SUBJECT CATEGORY CODE MENTIONED AND DISTRICT NOT MENTIONED ON RESPONDENT ADDRESS.
3	CPAN	1341/2025	ANSHUMAN BHATTACHARYA AND ANR Mobile:6290200497 Email:adv.amartyabasu@gmail.com	AMARTYA BASU	27-08-2025	ORDER COPY XEROX IS NOT ATTACHED WITH THE PETITION
4	CRM (A)	2713/2025	BHOLA YADAV @ SINGH AND ANR. Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	19-08-2025	MENTION AGE OF PETITIONERS IN CAUSE TITLE PAGE.
5	CRM (A)	2720/2025	JAYDEEP SAMANTA Mobile:6290415247 Email:ADV RANOJOY@GMAIL.COM	RANOJOY CHATTERJEE	19-08-2025	ATTACH ORDER COPY DATED 18/11/2022 IN C.M.C. 1807/2022 MENTIONED IN 1ST PARA.
6	CRM (A)	2721/2025	SK. SANAUL Mobile:9830621807 Email:MRITUNJOY2009@GMAIL.COM	MRITYUNJOY CHATTERJEE	19-08-2025	MENTION CASE YEAR OF PTN NO. IN PRAYER PAGE.
7	CRM(M)	1253/2025	RINKU DAS @ MONA Mobile:9832709703 Email:PRIYACHAKRABORTY@GMAIL.COM	PRIYA CHAKRABORTY	19-08-2025	MENTION SC. AND ST NO. IN CASUE TITLE OR 1ST PARA.
8	CRM(M)	1256/2025	XXX Mobile:8621987372 Email:DHIMANBAN16@GMAIL.COM	DHIMAN BANERJEE	19-08-2025	C.M.C. CASE NO WRONGLY MENTIONED IN 1ST PAGE.
9	CRM(M)	1258/2025	ABDUL ALIM MONDAL Mobile:9123845860 Email:SANANDABHATTACHARYYALLB@GMAIL.COM	SANANDA BHATTACHARYYA	19-08-2025	P.S. DATE WRONGLY MENTIONED IN 1ST PARA.
10	CRR	3280/2025	RANJAN KUMAR @ RANJAN @ RAJAN KUMAR Mobile:7044141359 Email:NAMRATACHATTERJEE35@GMAIL.COM	NAMRATA CHATTERJEE	22-08-2025	NEED A TYPE COPY OF TRIAL COURT HAND WRITTEN ORDER
11	SAT	174/2025	JAYANTA ADHIKARI Mobile:9831030074	SUPRATIK BASU	27-08-2025	ADV THROUGH MISSING IN 2ND JUDGES COPY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
12	WPA	17009/2025	HASANUR JAMAN DHUKRA @ HASANUROJAMAN DHUKRE Mobile:9239416022 Email:MCADVHC@YAHOO.COM	MITUL CHAKRABARTY	03-09-2025	RESPONDENT 1 'SERVICE THROUGH' ABSENT
13	WPA	17010/2025	MD. JINNA DHUKRE Mobile:9239416022 Email:MCADVHC@YAHOO.COM	MITUL CHAKRABARTY	03-09-2025	RESPONDENT 1 'SERVICE THROUGH' MISSING
14	WPA	17050/2025	BEANS AND ROOTS, FOOD AND BEVERAGE AND ORS. Mobile:8777797020 Email:ADV.DIVYA4051@GMAIL.COM	DIVYA AGARWAL	03-09-2025	AS PER SEB-CATEGORY CODE DOES NOT TALLY WITH THE SAID COURT 17. ACT MUST BE MENTION IF COURT 17
15	WPA	17210/2025	SABITA GHOSH Mobile:9830649071 Email:NIZAMUDDINADV6@GMAIL.COM	BARNALI GUPTA	03-09-2025	PAGE-50, AS PER POWER OF ATTORNEY MOLOY KUMAR GHOSH NAME IS MENTION AS MALAY KUMAR GHOSH IN AFFIDAVIT AND ALSO PAGE 1 CAUSE TITLE AS CONSTITUTED ATTORNEY
16	WPA	17285/2025	KOTAK MAHINDRA BANK LIMITED AND ANR. Mobile:9831039402 Email:PRATIK.GHOSE@PGALAW.CO.IN	PRATIK GHOSE	03-09-2025	1. NOTARY STAMP MISSING AT INDEX AND LIST OF DATES PAGE 2.STATE MISSING AT PETITIONERS 3. ROAD SPELLING WRNG AT RESPONDENT 1 (ROD) 4. STATE MISSING AT AFFIDAVIT
17	WPA(P)	304/2025	JAMALUDDIN AHMED Mobile:8334981264 Email:OSMANMALLICK@GMAIL.COM	OSMAN GANI MALLICK	03-09-2025	1. NEED 2ND JUDGES COPY 2.PAGE-2 DIST MISSINGA OF RESPONDENTS
18	WPA(P)	305/2025	JAMALUDDIN AHMED Mobile:8334981264	OSMAN GANI MALLICK	03-09-2025	NEED 2ND JUDGES COPY